

GOVERNMENT OF INDIA
MINISTRY OF POWER
RAJYA SABHA
UNSTARRED QUESTION NO.1590
ANSWERED ON 20.12.2022

POWER SECTOR REFORMS

1590 SHRI VAIKO:
SHRI M. SHANMUGAM:

Will the Minister of **POWER**
be pleased to state:

- (a) whether Government has formulated any plan to bring reforms in the power sector in the country;
- (b) if so, the details thereof;
- (c) whether some State Governments and political parties have opposed such reforms including privatization of the power sector;
- (d) if so, the response of Government thereon;
- (e) whether the employees' unions in the power sector have also opposed such reforms; and
- (f) if so, whether Government would initiate any dialogue or discussion with the stakeholders to arrive at a consensus decision, if so, the details thereof?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (d) : Government of India have launched the Reforms-based and Results-linked Revamped Distribution Sector Scheme on 20th July 2021 with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient distribution Sector. The scheme has an outlay of Rs.3,03,758 crore and estimated Gross Budgetary Support of Rs.97,631 crore from Central Government.

Revamped Distribution Sector Scheme (RDSS) was formulated in consultation with various Ministries and DISCOMs. None of the State Governments have opposed this.

Government of India announced privatization of Power Departments & Utilities in Union Territories under Aatma Nirbhar Bharat Abhiyaan, with the objective of providing better services to consumers with improvement in operational and financial efficiencies. Union Territories have undertaken necessary steps for privatization of their electricity distribution.

(e) & (f) : The Employees Union of Chandigarh and Puducherry have filed Writ Petitions in Hon'ble High Court of Punjab & Haryana and Hon'ble High Court of Madras, respectively.
